

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 117
(IB)-3231(ND)/2019

IN THE MATTER OF:

M/s Wishwa Mittar Bajaj & Sons	...	Applicant
Vs.		
M/s Jai Krishan Estates Developers Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 05.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Mr. Shreyas Mehrotra and Mr. Agnish Aditya, Advs.
For the Respondent :Mr. Aman Anand, Advocate

ORDER

Pleadings are complete. List for hearing on 18.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)